

**HIGH COURT OF JAMMU AND KASHMIR AT JAMMU**

( Office of the Registrar Judicial )

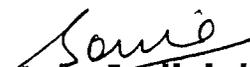
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**NOTICE**

It is notified for the information of all subscribers of **Advance List** who have not deposited their **Advance List fee** for the **year 2020** are hereby directed to deposit the same with the Nazir of Jammu wing of High Court of Jammu & Kashmir within two weeks positively.

All concerned to note.

Jammu: 07.03.2020

  
**Registrar Judicial**